



§~3 to 32 and 37 to 43

* IN THE HIGH COURT OF DELHI AT NEW DELHI		
		<i>Decided on 27th February, 2015</i>
+ <u>ITA 120/2015</u>		
CIT-1	 Appellant
	versus	
ALCATEL LUCENT ENTERPRISE	 Respondent
+ <u>ITA 121/2015</u>		
CIT-1	 Appellant
	versus	
ALCATEL LUCENT SHANGHAI BELL	 Respondent
+ <u>ITA 122/2015</u>		
CIT-1	 Appellant
	versus	
ALCATEL LUCENT FRANCE USA INC	 Respondent
+ <u>ITA 123/2015</u>		
CIT-1	 Appellant
	versus	
ALCATEL LUCENT FRANCE	 Respondent
+ <u>ITA 124/2015</u>		
CIT-1	 Appellant
	versus	
ALCATEL LUCENT SHANGHAI BELL	 Respondent
+ <u>ITA 125/2015</u>		
CIT-1	 Appellant
	versus	
ALCATEL LUCENT FRANCE	 Respondent
+ <u>ITA 126/2015</u>		
CIT-1	 Appellant
	versus	
ALCATEL LUCENT ENTERPRISE	 Respondent
+ <u>ITA 127/2015</u>		
CIT-1	 Appellant
	versus	
ALCATEL LUCENT ENTERPRISE	 Respondent
+ <u>ITA 128/2015</u>		
CIT	 Appellant
	versus	
ALCATEL LUCENT CANADA	 Respondent
+ <u>ITA 129/2015</u>		
CIT-1	 Appellant
	versus	



	ALCATEL LUCENT FRANCE USA INC Respondent
+	<u>ITA 130/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT ITALIA SPA Respondent
+	<u>ITA 131/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENTFRANCEUSA INC Respondent
+	<u>ITA 132/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT ENTERPRISE Respondent
+	<u>ITA 133/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT SHANGHAI BELL Respondent
+	<u>ITA 134/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT DEUTSCHLAND AG Respondent
+	<u>ITA 135/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT SHANGAHI BELL Respondent
+	<u>ITA 136/2015</u>	
	CIT Appellant
	versus	
	ALCATEL LUCENT CANADA Respondent
+	<u>ITA 137/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT FRANCE Respondent
+	<u>ITA 138/2015</u>	
	CIT Appellant
	versus	
	ALCATEL LUCENT BELL NV Respondent
+	<u>ITA 139/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT BELL NV Respondent
+	<u>ITA 140/2015</u>	
	CIT-1 Appellant



	versus	
	ALCATEL LUCENT ITALIA SPA Respondent
+	<u>ITA 141/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT FRANCE Respondent
+	<u>ITA 142/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT BELL NV Respondent
+	<u>ITA 144/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT BELL NV Respondent
+	<u>ITA 145/2015</u>	
	CIT Appellant
	versus	
	ALCATEL LUCENT CANADA Respondent
+	<u>ITA 146/2015</u>	
	CIT Appellant
	versus	
	ALCATEL LUCENT BELL NV Respondent
+	<u>ITA 147/2015</u>	
	CIT Appellant
	versus	
	ALCATEL LUCENT CANADA Respondent
+	<u>ITA 148/2015</u>	
	CIT Appellant
	versus	
	ALCATEL LUCENT BELL NV Respondent
+	<u>ITA 149/2015</u>	
	CIT Appellant
	versus	
	ALCATEL LUCENT BELL NV Respondent
+	<u>ITA 150/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT SHANGHAI BELL Respondent
+	<u>ITA 151/2015</u>	
	CIT-1 Appellant
	versus	
	ALCATEL LUCENT FRANCE Respondent
+	<u>ITA 152/2015</u>	

